DR. B. V. KESKAR: No, this is not a question regarding any particular poster. This is really a protest lodged by Acharya Vinoba and the Sarvodaya people about obscene cinema posters, not a particular poster as such.

श्री अगवत नारायण भागं व व्या यह सच है कि रिगवनंमेंट के पास इस समय भी कानूनी अधिकार है कि जो अक्लील साहित्य हों उसकी रोकने के लिये वह स्रादेश जारी कर सकती है और अक्लील साहित्य को जब्त भी कर सकती है ?

डा० बी० भी० केसकर: जी हां, यह है ग्रीर भिन्न भिन्न राज्य सरकारों की होम मिनिस्ट्रीज को यह ग्रधिकार भी है ग्रीर यह वे कर भी सकती हैं।

SHRI B. K. P. SINHA: May I know, Sir, what the Government understands by the word 'obscene' and what the Sarvodaya people understand by that word? Do they understand it in the same way or do they differ?

Dr. B. V. KESKAR: Sir, I would suggest that this question should be put to the Home Ministry who will reply to it.

APPOINTMENT OF OFFICERS

- *249. SHRI DAYALDAS KURRE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether it is a fact that three Deputy Coal Mines Welfare Commissioners and one Chief Welfare Officer were appointed during the years 1955-1960;
 - (b) if so, how they were appointed; and
- (c) whether any candidate belonging to the Scheduled Castes and the Scheduled Tribes has been appointed to the said **posts?**

THE DEPUTY MINISTER OF LABOUR AND EMPLOYMENT AND PLANNING (SHRI L. N. MISHRA); (a) Yes.

to Ouestions

(b) Two Deputy Coal Mines Welfare Commissioners were appointed by transfer of State Government Officers and the third by direct recruitment. The Chief Welfare Officer was appointed by promoting one of the Welfare Inspectors.

(c) No.

SHRI DAYALDAS KURRE: May I know whether the Deputy Coal Mines Welfare Commissioners were fresh candidates for the Department or any departmental promotion was given to-them?

SHRI L. N. MISHRA: Yes, Sir; they were given departmental promotion.

SHRI DAYALDAS KURRE: May I know whether any Deputy Commissioner was promoted in Madhya Pradesh?

SHRI L. N. MISHRA; There are three Deputy Commissioners; one in Madhya Pradesh and two in Dhanbad.

SHRI DAYALDAS KURRE: May I know whether any candidate belonging to the Scheduled Castes and working as Coal Mines Inspector in the Department was senior to any of them?

Shri L. N. MISHRA: No, Sir; there was one Scheduled Caste Inspector, and he was the junior most. Therefore* Sir, he could not be promoted.

TALKS WITH PRESIDENT OF PAKISTAN ON INDIA-PAKISTAN PASSPORT AND VISA SCHEME

*250. SHRI BHUPESH GUPTA; Will the PRIME MINISTER be pleased to-state:

(a) whether in his talks with the President of Pakistan, the questions of (i) Passport and Visa Scheme, and (ii) freer and easier travel, especially between East Pakistan and West Bengal, were taken up; and